


**In the court of the Principal Senior Civil Judge,
Bengaluru Rural District, Bengaluru,
the following cases are posted on
01-06-2021**

Morning Session 11 am to 2 pm	Afternoon Session 2.45 pm to 5.45pm
Arguments 1. R.A.64/2019 2. R.A.92/2019 To hear 3. O.S. 472/2012 4. EX 31/2012 5. O.S. 31/2015 6. REV 1/2018 7. FDP 14/2018 8. M.C. 324/2020 9. R.A. 13/2021	-

Note: Other Cases will be adjourned in the CIS


Prl. Senior Civil Judge,
Bangalore Rural District,
Bangalore

Cause list dated 01.06.2021 of I Addl. Senior Civil Judge Court as per new S.O.P dated 21.05.2021.

Sl.No.	Morning Session	Sl.No.	Afternoon
	Hearing		Hearing
1.	OS. 383/1997	1.	OS. 1394/2013
2.	OS. 905/2002	2.	OS. 1474/2013
3.	OS. 1078/2007	3.	OS. 1685/2014
4.	OS. 1648/2007	4.	OS. 1825/2014
5.	OS. 2490/2007	5.	OS.1854/2014
6.	OS. 452/2008	6.	RA. 95/2014
7.	OS. 1050/2008	7.	OS. 435/2015
8.	OS. 1377/2008	8.	OS. 1380/2015
9.	OS. 11466/2008	9.	OS. 1950/2015
10.	OS. 1399/2009	10.	OS. 499/2017
11.	OS. 1033/2010	11.	OS. 934/2017
12.	OS. 1133/2010	12.	OS. 1531/2017
13.	OS. 494/2013	13.	OS. 1214/2018
14.	OS. 557/2013	14.	Ex. 88/2018
15.	OS. 1319/2013	15.	OS. 1785/2019
16.	OS. 954/2021		

Sd/-
C/c I Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru

Cause list dated 01.06.2021 of II Addl. Senior Civil Judge Court as per new S.O.P dated 21.05.2021.

Sl.No.	Morning Session	Sl.No.	Afternoon
	Hearing		
1.	OS. 415/2003		
2.	OS. 133/2010		
3.	OS. 768/2010		
4.	OS. 853/2010		
5.	OS. 1119/2011		
6.	OS. 913/2016		
7.	OS. 1390/2016		
8.	MC. 124/2017		
9.	OS. 119/2020		
10.	MA. 27/2021		
11.	MC. 402/2019		
12.	MC. 118/2021		

Sd/-
II Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru

In the Court of
III Addl. SENIOR CIVIL JUDGE
Bengaluru Rural District.,
Bengaluru.
Cause List Dated **01.06.2021**
CIVIL CASES

MORNING SESSION	AFTERNOON SESSION
<p style="text-align: center;"><u>HEARING</u></p> <p>1) OS. 1281/2008 2) OS. 294/2010 3) OS. 14/2012 4) OS. 209/2012 5) OS. 736/2012 6) OS. 827/2012 7) OS. 1549/2012 8) OS. 663/2014 9) OS. 736/2014</p> <p style="text-align: center;"><u>ARGUMENTS</u></p> <p>10) OS. 959/2012 11) RA. 52/2014 12) MA. 86/2014 13) OS. 841/2017 14) Misc. 68/2017 15) OS. 563/2019</p>	<p style="text-align: center;"><u>HEARING</u></p> <p>16) OS. 1749/2014 17) OS. 1531/2015 18) OS. 1595/2015 19) OS. 1729/2015 20) OS. 1975/2015 21) OS. 32/2016 22) Misc. 22/2017 23) OS. 1236/2017 24) OS. 539/2018 25) OS. 829/2018 26) OS. 71/2019 27) MA. 46/2019 28) OS. 1318/2019 29) OS. 544/2020</p>

III Addl. Senior Civil Judge,
Bengaluru Rural District,
Bengaluru.

NOTE:- All Advocates are requested to strictly follow SOP dated 21.05.2021 issued by the Hon'ble High Court of Karnataka.

**In the court of the IV Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru,
The following cases are posted to 01-06-2021**

Morning Session 11 am to 2 pm	Afternoon Session 2.45 pm to 5.45
Arguments 1.O.S.265/2004 2. FDP14/2011 3.R.A.85/2012 4. Ex.13/2013 5. R.A.134/2013 6. R.A.1/2016	Arguments 1. M.A.31/2015 2.M.A.66/2018 3.O.S.1136/2018 4. O.S.23/2019 5. M.C..37/2020
To hear on IAs 1 O.S.95/2010 2. O.S.96/2010 3. O.S.97/2010 4. O.S.872/2012 5. Ex.7/2013 6 Ex. 9/2013 7.Ex.12/2013 8. Ex.14/2013	To hear on IAs 1. O.S.1235/2018 2. R.A.35/2014 3. O.S.116/2016 4. M.C.181/2018 5. R.A.70/2019 6. O.S.1745/2019 7. O.S.752/2021 8.O.S.1082/2010
Issues 1 O.S.60/2013	Issues 1. O.S.975/2018

IV ASCJ 31.05.2021
Bengaluru Rural District, Bengaluru

In the court of V ADDL SENIOR CIVIL JUDGE, Bengaluru
Rural District, Bengaluru.

Cause list Dated 01-06-2021

<u>I Session</u> <u>(Morning)</u>	<u>II Session</u> <u>(Afternoon)</u>
<p style="text-align: center;"><u>Hearing</u></p> <p>1) O.S. 1357/2005 2) EX. 83/2005 3) O.S. 1205/2007 4) O.S. 257/2008 5) O.S. 1023/2008 6) O.S. 1328/2008 7) O.S. 416/2012 8) Misc. 88/2012 9) R.A. 133/2015 10) O.S. 656/2020 11) ELEC.C 14/2021 12) O.S. 341/2021</p> <p style="text-align: center;"><u>Arguments</u></p> <p>13) O.S. 1513/2007 14) O.S. 1332/2008 15) O.S. 834/2013</p>	NIL


31/5/2021

V Addl. Senior Civil Judge,
Bangalore Rural District, Bangalore.

Cause list dated 01.06.2021 of VI Addl. Senior Civil Judge Court as per new S.O.P dated 21.05.2021.

Sl.No.	Morning Session	Sl.No.	Afternoon Session
	Hearing		Orders.
1.	OS. 1772/2008		OS. 959/2006
2.	Ex. 87/2009		OS. 2370/2006
3.	OS. 21/2014		OS. 872/2014
4.	Misc. 41/2017		Misc. 82/2020s
5.	OS. 609/2017		
6.	OS. 755/2020		
7.	MC. 278/2020		
8.	OS. 1213/2020		
9.	OS. 28/2021		
10.	OS. 931/2021		
11.	OS. 945/2021		
12.	MA. 43/2021		

Sd/-
C/c VI Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru